

EXPORT OF CARPETS

1843. SHRIMATI ANUPRIYA PATEL:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the details of carpets exported during each of the last three years and the current year, State-wise including Uttar Pradesh;
- (b) whether the export of carpets have registered a decline in the country;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken by the Government to assist the carpet industry in the country?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a): Exports of Handmade Carpets & Other Floor coverings for the last three years are as under:-

<u>Year</u>	<u>Export figures (in Rs. Crores)</u>
2012-13	Rs.5877.30 Crores
2013-14	Rs.7110.42 Crores
2014-15	Rs.8441.95 Crores
2015-16 (April-November)	Rs.6641.23 Crores (Provisional)

The State/UT wise export statistics is not maintained.

(b): No, Madam.

(c): Does not arise.

(d): The steps taken by the Government for promoting the export of the Carpet industry of the country in the international market as follows:-

1. 5% Merchandise Exports from India Scheme (MEIS) Scrip on exports of Hand Made Carpets and other Floor Coverings under MEIS.
2. 3% Interest Equalization Scheme on Pre-Shipment & Post Shipment Credit.
3. Market Development Assistance (MDA) Grant and Market Access Initiative (MAI) Assistance for participation in Fairs & Exhibitions/Reverse/Buyer-Seller Meet in India & abroad.
4. Assistance from O/o the Development Commissioner (Handicrafts) fund for marketing study, branding, participation in Fairs & Exhibitions, Buyer-Seller Meet in India & abroad etc. through Marketing and other Scheme.
5. Setting up of Mega Clusters in Bhadohi-MirZapur & Srinagar for increasing manufacturing and exports.
6. Providing Skill Development Training for Carpets weaving.
7. Providing financial assistance for running Carpet Weaving Training Centres in Bhadohi-Varanasi-Mirzapur areas for creating new Artisans/ Weavers with stipend.
8. The Excise & Customs Duties paid for importing inputs are refunded through Duty Drawback channel.